

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 2

TP/MP/ 98 of 2019 [CP(IB) 501 of 2019]

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2021

Name of the Company: Shobit Ram Shah & Ors
v/s
Sai Prakash Properties Ddevelopment Ltd

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Lawyer Ms. Natasha Shah appeared for the Financial Creditor.

At the request of the Learned Lawyer of the Financial Creditor, the matter stands adjourned.

List the matter on 25.03.2021



(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)



(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 26th day of February, 2021.